

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.1276
TO BE ANSWERED ON 14TH DECEMBER, 2022

RICE DEPOSITED BY CHHATTISGARH IN CENTRAL POOL

†1276. SHRI SANTOSH PANDEY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the total quantum of rice in metric tonnes deposited by Chhattisgarh in the Central pool during the years 2019-20, 2020-21 and 2021-22;
- (b) whether any payment is made by the Union Government to State Governments in lieu of rice made available by the States; and
- (c) if so, the details of funds made available to Chhattisgarh during the last three years?

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
 CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
 (SADHVI NIRANJAN JYOTI)**

(a): The year-wise quantity of rice deposited by Chhattisgarh in the Central pool from Kharif Marketing Season 2019-20 to 2021-22 are as under:

Financial Year	Rice delivered to FCI (in LMT)	Rice delivered in Decentralized Procurement (DCP) system (in LMT)	Total
2019-20	19.06	14.98	34.04
2020-21	27.33	22.73	50.06
2021-22	32.16	25.46	57.62

(b) and (c): The payment made by Government of India to Chhattisgarh in lieu of rice made available by the state are as under:

Financial Year	Payment made to State for stock delivered to FCI (in Rs. Crores)	Payment made to State for DCP stocks (in Rs. Crores)	Total (in Rs. Crores)
2019-20	5693	4628.11	10321.11
2020-21	8476	7193.13	15669.13
2021-22	10459	9047.77	19506.77